

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 224 of 2020

IN THE MATTER OF:

NICCO Parks and Resorts Ltd.

....Appellant

Vs.

Vinod Kumar Kothari & Ors.

....Respondents

Present:

For Appellant:

For Respondents:

ORDER

05.02.2020: Due to paucity of time this matter could not be taken up for consideration today.

Post this appeal 'For Admission (Fresh Case)' on **17th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn